<u>**Declaration of Assets and Liabilities**</u>

Year 2024-25

MUKESH KUMAR-II, son of LATE RAGHUNATH RAM , aged 33 (approx) years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Office Attendant, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Ņ	Sr. Description		Spouse Name(S) PUNAM KUMARI (WIFE)	Dependant-1 Name KAVYA KUMARI (DAUGHTER)	Dependant-2 Name ARADHYA PATEL (DAUGHTER)	Dependant-3 Etc. Name	
(i		Rs 5000/-	Rs.10,000/-	NIL	NIL	NA	
(ii) Deposits in Banks, Financial Institutions And Non-Banking Financial Companies Fixed Deposit		SBI Saving Accoun Rs.10,000/-	t- Saving Account- Rs.5,000/-	NIL	NIL	NA	
(iii)	Bonds, Debentures and Shares in companies	NIL .	NIL .	NIL	NIL	NA	
(iv)	institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	SSA (SUKANYA SAMRIDHI YOJNA) OF RS 1000/- THROUGH SBI	NIL	NA	
(v)	Motor Vehicles (details of make, etc.)	wellery (give tails of weight d value) PRO-BR01BC4166 NIL NIL NIL NIL values of claims		NIL	NIL	NA NA	
(vi)	Jewellery (give details of weight and value)			NIL	NIL		
vii)	Other assets, such as values of claims / interests			NIL	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

N	r. Description	Self	Spouse Name(S) PUNAM KUMARI (WIFE)	Dependant-1 Name KAVYA KUMARI (DAUGHTER)	Dependant-2 Name ARADHYA PATEL (DAUGHTER)	Dependant-3 Etc. Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	PATERNAL PROPERTIES (UNDIVIDED)	NIL	NIL	NIL	NA	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	6 dhoor, plot no -19 2 0 west saristabad patna. KHATA NO 2 4 2	NIL	NIL	NA	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NA	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	UNDIVIDED PATERNAL HOUSE	NIL	NIL	NIL	NA	
	Others (such as interest in property) I give herein below	NIL	NIL	NIL .	NIL	NA	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as of 18.02.2025.		
a)	(i) Loans from Banks	NIL NIL			
	(ii) Loans from financial		NIL		
	institutions	NIL	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		
	(b) dues to departments dealing with supply of water	NIL	NIL		
	(c) dues to departments dealing with supply of	NIL *	NIL		

	(iv) Property Tax	NIL	NIL	
	case of proprietary business]	NIL	NIL	
	indicate the assessment year up to which Wealth Tax return filed.] (iii) Sales Tax [Only in	NIL	NIL	
	which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also			
	the assessment year up to	PAN NO-BMQPK1352Q	NIL	
(b)	(i) Income Tax including	NIL	NIL	
	dealing with government transport (including aircraft and helicopters) (f) Other dues, if any	NIL	NIL	
	(d) dues to departments dealing with telephones (e) dues to departments	NIL	NIL	

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	110080808538									
Gender :-		M		(M/F)	(M/F)					
Date of Birth	:-	1	5	0	6	1	9	8	8	(DD/MM/YYYY)
Class/Group	:-		С	(A/B/C	·)	3				
Cadre	:-	Biha	r Legi	islative	Asser	mbly Se	cretar	iat, P	atna	7
		(Full N	lame e.g	g. B.A.SB ecretariat	ihar Adı	ministrat				
Home District	:-			SIWAN						

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature . Mukesh . Kuman

Name of Employee: MUKESH KUMAR-II

Designation: OFFICE ATTENDANT

Department: Bihar vidhan sabha.

Place: Patna Date: 18.02.2025

Note: Please sign each page of the declaration. Asset declaration for must be in A4 size while paper with computer typed (single side) in prescribed format.

Mulcesh kumar